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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP (CAA) No. 49/NCLT/AHM/2017  
In CA (CAA) No.51/NCLT/AHM/2017**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2017**

Name of the Company: Citadelle Agencies Pvt. Ltd.  
Dolat Commodities and Training Pvt. Ltd.  
Khyati Commodities and Trading Pvt Ltd  
Vaipan Trading Pvt Ltd.  
Nirshilp Commodities and Trading Pvt. Ltd.  
(Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Yuvraj Thakore for D. N. Raval	Advocate	Petitioners	
2.				

**ORDER**

Learned Advocate Mr. Yuvraj Thakore i/b Learned Advocate Ms. Dharmistha Raval  
present for Petitioner.

Proof of service of publication filed.

Proof of service of notice to statutory authorities filed.

No representation received from statutory authorities.

No representation received from public.

Heard arguments of learned Counsel for Petitioner.

Order reserved.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 1st day of August, 2017.